

National forest Policy

1059. SHRI M. RAM GOPAL REDDY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that long awaited National Forests Policy has not been given final shape so far; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(b) The National Forest Policy has impact on conservation needs to ensure environmental equilibrium having a bearing upon drought, floods, landslides and other calamities; raw material production affecting domestic needs and forest industries; exercise of rights and concessions affecting considerable number of people living in and around forest areas, and other several important factors needing an indepth study. Hence there has been delay. The policy draft is under active consideration

Deteriorating of high-yielding variety seeds

1060. PROF. AJIT KUMAR MEHTA:

SHRI CHHOTAY SINGH YADAV:

SHRI CHANDERDEO PRASAD VERMA:

SHRI RASHEED MASOOD:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the quality of the high yielding variety (YV) seeds is fast deteriorating;

(b) if so, the reasons therefor; and

(c) its likely impact on the food production during the Sixth Plan period?

THE MINISTER OF STATE IN THE MINISTERIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) to (c). The yield potential of high yielding variety seeds has not deteriorated. However, with passage of time, they have become susceptible to pests and diseases. This is an entirely expected phenomenon all over the world and is taken care of by developing new varieties to replace the old ones. As the new varieties have been developed, there is no apprehension of any adverse impact on food production on this account in foreseeable future.

केन्द्रीय लोक निर्माण विभाग कर्मचारी संघ क. माँगपत्र

1061. श्री न० के० शेजवलकर : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) बोनस, नैमित्तिक श्रमिकों को नियमित करने, बर्दी आदि के बारे में केन्द्रीय लोक निर्माण विभाग की माँगों का ब्यौरा क्या है ; और

(ख) इन माँगों के बारे में सरकार द्वारा क्या कार्यवाही की गई है ;

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीष्म नारायण सिंह) : (क) और (ख) केन्द्रीय लोक निर्माण विभाग की यूनियन (मान्यताप्राप्त) ने केन्द्रीय लोक निर्माण विभाग के कर्मचारियों को बोनस देने कार्यप्रभारित स्थापना के स्थाई पदों के सृजन, स्थाई कार्य प्रभारित कर्मचारियों के लिए चिकित्सा छुट्टियों की स्वीकृति, चौधरी के पद में पदोन्नति के लिए नियमों में ढील, पूछताछ कार्यालयों तथा अन्य स्थानों पर कर्मचारियों को क्वार्टर आबंटन के लिए नियम,